

DIVISION BENCH  
COURT - II

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/66(KB)2023  
IA(COMPANIES.ACT)/67(KB)2023,  
IA(COMPANIES.ACT)/68(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>ALPANA AGARWAL VS RUBIKS AGENCIES &amp; RESORTS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Bothra, Adv. ] For the Petitioner  
Mr. Durgesh Kumar Jha, Adv. ]

Mr. Rohit Kr. Keshri, Adv. ] For the Respondent  
Mr. Ankit Chaurasia, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. Since arguing counsel for the petitioner is not available today.
3. Interim Order, if any, will extend till the next date of hearing.
4. Therefore, the matter stands adjourned to **28.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**